

16/1/1995

D.A. No.

of

Hon'ble Mr. Justice S.C. Bokare, V.C.

Hon'ble Mr. S. Das Gupta, A.M.

For the decision on this D.A. see the
common judgment passed in the leading case Revi Shankar
Molviya and others Versus Union of India and others passed
on 16.1.1995, in terms of the said order is dismissed.

A.M.

V.C.